NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1431/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Chryso India Pvt. Ltd

V/s

Pratibha Industries Ltd and Other 1

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adv. Minish Creditor.

Disha Penda alw Adv for Corporate

Nishitha Namigar Debton

1/6 India Law

ORDER

CP 1431/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this matter is posted to 19.1.2018 with peremptory direction to the Petitioner to make submissions on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 19.1.2018.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASĤ KUMAR Member (Judicial)